

**OFFICE OF DISTRICT & SESSIONS JUDGE-CUM-CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY (DLSA), SONEPAT.**

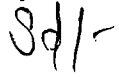
**Office Order:**

In continuation of this office order Endst No. dated 4436-4494 dated 11.09.2020, the following benches are hereby being reconstituted for disposing all types of cases in E-Lok Adalat to be held on **18.09.2020 at 10:00 a.m** due to Home Isolation of Ms. Manvika Yadav, ACJ(SD), Sonapat and Sh. Sachin Yadav, Ld. ACJ(SD)/SDJM, Gohana.

Sr. No.	Name of Presiding Officer	Name of Member	Remarks
1	Ms. Harsha Sharma, Ld. CJ(JD), Sonapat	Sh. Vinod Sharma, Advocate (9812342235)	Self and <b>All the Cases pertaining to the court of Ms. Manvika Yadav, ACJ(SD), Sonapat</b> shall be dealt by this bench.
2.	Ms. Vinti, Ld. JMIC, Gohana	Sh. Ravinder Sharma, Advocate, Gohana (9416639778)	Self and <b>All the Cases pertaining to the court of Sh. Sachin Yadav, Ld. ACJ(SD)/SDJM, Gohana</b> shall be dealt by this bench.

Readers of the concerned court are hereby appointed as Nodal Officer, who shall be responsible for coordination for the E-Lok Adalat amongst all the stake holders.


All the concerned be informed accordingly.

  
District & Sessions Judge-cum-Chairman,  
District Legal Services Authority,  
Sonapat.

Endst No. 7292 / Dated. 16-9-20 /

Copy forwarded to the followings for information and necessary action.

1. The Member Secretary, Haryana State Legal Services Authority, Institutional Plot No. 9, Sector-14, Panchkula;
2. Ms. Manvika Yadav, ACJ(SD), Sonapat.
3. Ms. Harsha Sharma, Ld. CJ(JD), Sonapat.
4. Sh. Sachin Yadav, Ld. ACJ(SD)/SDJM, Gohana.
5. Ms. Vinti, Ld. JMIC, Gohana.
6. The System Officer, Sonapat.
7. The President District Bar Association, Sonapat and Gohana.
8. Sh. Vinod Sharma, Advocate.
9. Sh. Ravinder Sharma, Advocate, Gohana.

  
District & Sessions Judge-cum-Chairman,  
District Legal Services Authority,  
Sonapat